

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 271/TT/2022

- Subject** : Petition for determination of transmission tariff for the 2019-24 tariff period for Establishment of 2 Nos. of 765 kV GIS Bays along with Line Reactor (non- switchable) at Varanasi GIS end and 2 Nos. of 765 kV AIS bays at Vindhyachal Pooling Sub-station for 765 kV D/C Vindhyachal Pooling-Varanasi Line under 'POWERGRID works associated with the new WR-NR 765 kV inter-regional corridor.'
- Date of Hearing** : 24.11.2022
- Coram** : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Madhya Pradesh Power Management Company Limited and 29 others
- Parties Present** : Shri S.S. Raju, PGCIL
Shri Zafrul Hasan, PGCIL
Shri D.K. Biswal, PGCIL
Shri Pankaj Sharma, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. In the meanwhile, the Commission directed the Respondents to file their reply to the petition by 16.12.2022 and the Petitioner to file rejoinder, if any, by 26.12.2022. The Commission further observed that no further extension of time shall be allowed and directed the parties to comply with the directions within the specified timeline.
3. The matter shall be listed for final hearing on 5.1.2023.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

